

LOK SABHA

BULLETIN-PART II (General Information relating to Parliamentary and other matters)

No. 818-820]

[Friday, September 06, 2024/ Bhadra 15, 1946 (Saka)

No. 818

Committee on Welfare of OBCs Branch

Selection of subjects for examination by the Committee on Welfare of Other Backward Classes (2024-25)

S.No	Subject	Ministry/Department
1.	Review of schemes for Educational upliftment of OBCs.	Social Justice and Empowerment
2.	Review of schemes for economic empowerment of OBCs through skilling mechanisms.	Social Justice and Empowerment
3.	Review of the Reports of National Commission for Backward Classes.	National Commission of Backward Classes
4.	Holistic study of the scheme related to construction of Hostels for OBC Boys and Girls.	Social Justice and Empowerment
5.	Role of National Backward Classes Finance and Development Corporation (NBCFDC)	Social Justice and Empowerment
6.	Utilisation of Corporate Social Responsibility Fund (CSR) for the welfare of OBCs.	Social Justice & Empowerment and Corporate Affairs
7.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Agriculture & Farmers' Welfare.	Agriculture & Farmers' Welfare
8.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under Ministry of Ayush.	Ayush
9.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs under Ministry of Coal.	Coal
10.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other Organisations under Ministry of Communications.	Communications
11.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of	Commerce and Industry

	Commerce and Industry.	
12.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Consumer Affairs, Food and Public Distribution.	Consumer Affairs, Food and Public Distribution
13.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under Ministry of Corporate Affairs.	Corporate Affairs
14.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under Ministry of Culture.	Culture
15.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other Organisations under Ministry of Defence.	Defence
16.	Measures undertaken to secure representation of OBCs in admissions, employment and for their welfare in Central Universities and other higher educational/technical institutions.	Education
17.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other Organisations under Ministry of External Affairs.	External Affairs
18.	Measures undertaken to secure representation of OBCs in employment and for their welfare in Public Sector Banks/Financial Institutions/Insurance Companies/other Departments.	Finance
19.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under Ministry of Fisheries, Animal Husbandry and Dairying.	Fisheries, Animal Husbandry and Dairying
20.	Measures undertaken to secure representation of OBCs in employment and for their welfare in All India Institute of Medical Sciences and other Central Government Hospitals/Medical Institutions.	Health and Family Welfare
21.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Heavy Industries.	Heavy Industries
22.	Measures undertaken to secure representation of OBCs in employment and for their welfare in	Housing and Urban Affairs

	PSUs and other organisations under Ministry of Housing and Urban Affairs.	
23.	Measures undertaken to secure representation of OBCs in employment and for their welfare in (i) the Union Territories; and (ii) PSUs and other organisations/Police/Para-Military Forces under the Ministry of Home Affairs.	Home Affairs
24.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Jal Shakti.	Jal Shakti
25.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Labour & Employment.	Labour and Employment
26.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under the administrative control of Ministry of Law and Justice.	Law and Justice
27.	(i) Formulation and implementation of Reservation Policy for OBCs in the posts and services under Government of India and Union Territories and Welfare measures for them. (ii) Measures undertaken to secure representation of OBCs in employment and for their welfare in various Departments/Organisations/Institutions under Department of Personnel and Training (DoPT).	Personnel, Public Grievances and Pensions
28.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Petroleum & Natural Gas.	Petroleum & Natural Gas
29.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Power.	Power
30.	Measures undertaken to secure representation of OBCs in employment and for their welfare in various Port Trusts and other organisations under Ministry of Ports, Shipping and Waterways.	Ports, Shipping and Waterways

31.	Measures undertaken to secure representation of OBCs in employment and for their welfare in Railway Zones, PSUs and other organisations under Ministry of Railways.	Railways
32.	Measures undertaken to secure representation of OBCs in employment and for their welfare in organisations under Ministry of Road Transport and Highways.	Road Transport and Highways
33.	Measures undertaken to secure representation of OBCs in employment and for their welfare in PSUs and other organisations under Ministry of Steel.	Steel
34.	Status of Implementation of the Recommendations of the Committee since their formation.	Ministries/Departments/PSUs in respect of Reports submitted by the Committee

No. 819

MSA Branch

Secretarial Assistance to Members of Parliament

Attention is invited to Para nos. 15, 29 and 263 issued in Bulletin Part II on 13.6.2024, 21.6.2024 and 8.7.2024 respectively whereby Members were requested to intimate the details of person(s) engaged by them for obtaining secretarial assistance.

2. Members who have not yet furnished details in this regard are requested to do so early.
3. As already intimated, the disbursement of the payment to the person(s) so engaged shall be made only from the date on which the intimation regarding engagement of such person (s) is received in the MSA Branch of the Secretariat.

Kind cooperation of Members is solicited.

No. 820

MSA Branch

Payment for purchase of Computer Equipment and software

As per the Provision of Computer Equipment (Members of Lok Sabha) Rules, 2009, the financial entitlement of a Member for purchasing computer equipment and software under the scheme during one's term as a member of Lok Sabha shall be Rs. 3,00,000/-.

Members are informed that as per the decision of the Competent Authority the full entitled amount of Rs. 3,00,000/- (Rupees three lakhs) shall be paid **at one go** in the respective Bank Accounts of the members of 18th Lok Sabha. Accordingly, the said amount is being disbursed in the respective bank accounts of the Members.

Members may kindly note.

UTPAL KUMAR SINGH
Secretary General